

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 3167  
TO BE ANSWERED ON 22.03.2018**

**REHABILITATION OF MANUAL SCAVENGERS**

**3167. SHRI HUSAIN DALWAI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of cases where a person/ local authority/agency was punished for contravention of section 7 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, State-wise, year-wise, since 2013 onward; and
- (b) the number of manual scavengers who have been rehabilitated under section 13 for scholarships for their children, housing, livelihood assistance and alternative employment, State-wise and year-wise, since then?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a): Details of reports received from the State Governments of Karnataka, Rajasthan and National Capital Territory of Delhi regarding filing of First Information Reports (FIRs) against persons/agencies for engaging persons for hazardous cleaning of septic tanks/sewers are given in **Annexure-I**.

(b): State-wise details of identified manual scavengers who have been provided rehabilitation benefits under Self Employment Scheme for the Rehabilitation of Manual Scavengers (SRMS) from 2013-14 upto 28.02.2018 are at **Annexure-II**.

Children of identified manual scavengers are eligible for "Pre-Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards". Details of funds released and beneficiaries under the above scheme are at **Annexure-III**.

Ministry of Rural Development has informed that under Pradhan Mantri Awas Yojana-Gramin (PMAY-G), manual scavengers are one of the five categories of beneficiaries for automatic inclusion in the permanent waitlist and receive benefits on priority basis.

The Ministry of Housing and Urban Affairs have informed that under Pradhan Mantri Awas Yojana (Urban), preference is given to Manual Scavengers in allotment of houses/selection of beneficiaries subject to beneficiaries being from Economically Weaker Sections/Low Income Group segments.

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**Annexure-I**

**Annexure-I referred in reply to Part (a) of Rajya Sabha unstarred Question No. 3167 for answer on 22.03.2018 regarding Rehabilitation of Manual Scavengers.**

<b>S.No.</b>	<b>State</b>	<b>No. of FIRs filed</b>
1.	Karnataka	28 FIRs involving 60 deaths
2.	Rajasthan	1 FIR, involving 3 deaths
3.	Delhi	7FIRs involving 13 deaths

**Annexure-II**

**Annexure-II, referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3167 for answer on 22.03.2018 regarding Rehabilitation of Manual Scavengers**

**Upto 28.02.2018**

**Number of manual scavengers provided rehabilitation benefits under Self Employment Scheme for the Rehabilitation of Manual Scavengers during the last three years and current year**

S. no	State	No. Of Manaul Scavengers reported on MS Website*	Onetime cash assistance provided @Rs. 40,000/- per beneficiary of beneficiaries (Number)						Training Sanctioned (Number of beneficiaries)					Capital Subsidy sanctioned (Number of beneficiaries)					
			2013-14	2014-15	2015-2016	2016-2017	2017-2018	Total	upto 2014-2015	2015-2016	2016-2017	2017-2018	Total	upto 2014-2015	2015-2016	2016-2017	2017-2018	Total	
1	Andhra Pradesh	78	0	45	0	8	3	56	0	0	0	0	0	0	0	0	0	0	0
2	Assam	154	0	0	0	0	147	147	0	0	0	10	10	0	0	0	0	0	0
3	Bihar	137	0	0	131	0	0	131	0	91	0	0	91	0	0	0	0	0	0
4	Chhattisgarh	3	3	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0
5	Karnataka	732	125	18	79	17	307	546	0	0	223	0	223	0	190	0			190
6	Madhya Pradesh	36	0	0	36	0	0	36	0	100	0		100	0	0	0	0	0	0

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			2013-14	upto 2014-2015	2015-2016	2016-2017	2017-2018	Total	upto 2014-2015	2015-2016	2016-2017	2017-2018	Total	upto 2014-2015	2015-2016	2016-2017	2017-2018	Total
7	Odisha	237	0	0	174	47	1	222	0	56	12	0	68	0	83	0	0	83
8	Punjab	91	0	0	87	0	2	89	0	100	246	0	346	0	21	14		35
9	Rajasthan	338	0	0	194	113	26	333	0	98	0	10	108	0	0	0	0	0
10	Tamilnadu	363	0	0	170	120	46	336	0	250	0	0	250	0	0	0	0	0
11	Uttar Pradesh	11230	35	1083	7622	1261	723	10724	0	1480	10348	350	12178	0	0	182	151	333
12	Uttarakhand	137	0	0	134	1	0	135	0	116	0	0	116	0	71	0	0	71
13	West Bengal	104	0	95	0	0	0	95	97	0	0	0	97	97	0	0	0	97
<b>Total</b>		<b>13640</b>	<b>163</b>	<b>1241</b>	<b>8627</b>	<b>1567</b>	<b>1255</b>	<b>12853</b>	<b>97</b>	<b>2291</b>	<b>10829</b>	<b>370</b>	<b>13587</b>	<b>97</b>	<b>365</b>	<b>196</b>	<b>151</b>	<b>809</b>

**Annexure-III**

**Annexure-III referred in reply to Part (b) of Rajya Sabha unstarred Question No. 3167 for answer on 22.03.2018 regarding Rehabilitation of Manual Scavengers.**

**Central Assistance released and Beneficiaries covered under the Centrally Sponsored Scheme of Pre-Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards. (As on 20.03.2018)**

**(Rs. in Lakh)**

S.No	Name of State/UT	2014-15		2015-16		2016-17		2017-18
		CA released	Number of Beneficiaries	CA released	Number of Beneficiaries	CA released	Number of Beneficiaries	CA released
1	Assam	5.22	4049	0.00	00	0.00	0.00	0.00
2	Gujarat	0.00	00	177.34	333629	0.00	0.00	0.00
3	Himachal Pradesh	28.85	1929	32.45	2124	0.00	0.00	35.07
4	Kerala	0.35	1362	0.00	00	0.00	0.00	0.00
5	Maharashtra	0.00	00	0.00	00	170.00*	94295	0.00
6	Mizoram	12.34	275	16.71	355	18.17	440	00
7	Odisha	0.53	1572	7.20	1135	0.00	0.00	0.00
8	Uttarakhand	0.00	00	7.90	1450	0.00	0.00	0.00
9	West Bengal	42.63	5086	0.00	00	0.00	00	0.00
	<b>Total</b>	<b>89.92</b>	<b>14273</b>	<b>241.6</b>	<b>338693</b>	<b>188.17</b>	<b>94735</b>	<b>35.07</b>

\* release to Maharashtra was made towards arrear of 2014-15.